

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 41 OF 2023  
(OLD M.A. NO. 16 OF 2023)  
IN  
O.A. NO. 94 OF 2021

**IN THE MATTER OF:**

HAIDER ALI

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

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2819

PLACE:- New Delhi

DATE:- 14.04.2026

Through:-

*Priyata Chakraborty*

PRIYATA CHAKRABORTY,  
Advocate for Added Respondent No.5  
16/12, Semal Road, Shipra Suncity,  
Indirapuram, Gaziabad, U.P.-201014.  
[Email-priyatachakraborty1992@gmail.com](mailto:priyatachakraborty1992@gmail.com)  
Mob-8777346969.

S.L. NO. 5

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

EA No. 41 of 2023

Hyder Ali

Vs.

Union of India &amp; Ors.

**IN THE MATTER OF:**

HAIDER ALI

APPLICANT

VERSUS

UNION OF INDIA &amp; ORS

RESPONDENTS

**MEMO OF PARTIES**

HAIDER ALI

PRESIDENT

AAM YUVA JAN KALYAN SANSTHA, ALWAR

R/O 35, SAIN ENSLAM SCHOOL,

BACKSIDE, MUNGDA, ALWAR,

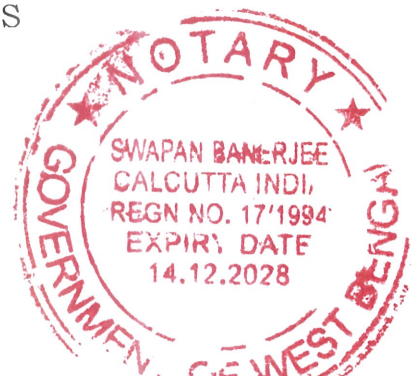
RAJASTHAN-301001

...APPLICANT

VERSUS

1. SH. PANKAJ KUMAR

SECRETARY,



MINISTRY OF WATER RESOURCES

627, SHRAM SHAKTI BHAWAN,

RAFI MARG, NEW DELHI-110001

2. SH. SHARATH SRIDHARAN

CHAIRMAN,

BOARD OF CONTROLS FOR CRICKET IN INDIA

4<sup>TH</sup> FLOOR, CRICKET CENTRE,

WANKHEDE STADIUM

D ROAD, CHURCHGATE

MUMBAI-400020

INDIA

3. SHRI NARESH KUMAR

CHIEF SECRETARY,

GOVERNMENT OF NCT OF DELHI

SECRETARIAT, IP ESTATE,

NEW DELHI-110002

4. SH. MANU KUMAR SRIVASTAVA

CHIEF SECRETARY,

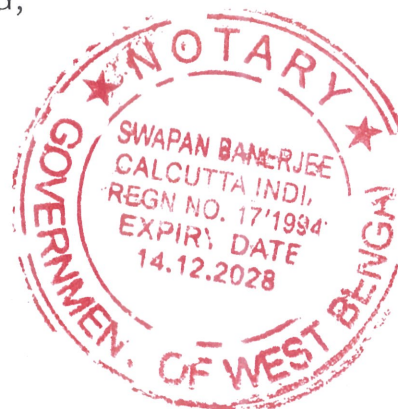
GOVERNMENT OF MAHARASHTRA

CS OFFICE, MAIN BUILDING,

MANTRALAYA, 6<sup>TH</sup> FLOOR,

MADAME CAMA ROAD,

MUMBAI, MAHARASHTRA



5. SHRI RAJ KUMAR  
CHIEF SECRETARY,  
GOVERNMENT OF GUJARAT,  
SACHIVALAYA,  
GANDHI NAGAR,  
GUJARAT

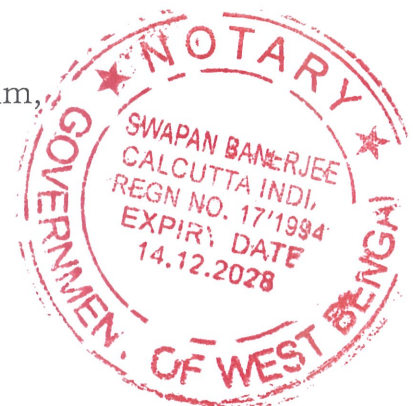
6. PRASHANT GARGAVA  
MEMBER SECRETARY,  
CENTRAL POLLUTION CONTROL BOARD  
PARIVESH BHAWAN, EAST ARJUN NAGAR,  
DELHI-110032

7. SHRI NITESH KUMAR MISHRA  
JOINT SECRETARY,  
MINISTRY OF YOUTH AFFAIRS AND SPORTS,  
413, C WING, SHASTRI BHAWAN,  
NEW DELHI.

...RESPONDENTS/CONTEMNORS

8) ACA Stadium  
C/o Barsapara Assam Cricket Association,  
Through Pritam Mahanta, Chief Executive Officer,  
E-mail: [assamca@rediffmail.com](mailto:assamca@rediffmail.com)

9) Saurashtra Cricket Association Stadium,  
C/o Saurashtra Cricket Association ,



Through Himanshu P Shah, Hon. Secretary,

E-mail: [saucricket@gmail.com](mailto:saucricket@gmail.com)

10) Shaheed Veer Narayan Singh International Stadium

C/o Chhattisgarh State Cricket Sangh, maintenance of the stadium  
is under PWD

Through Dinesh Ready Sub Engineer,

E-mail: [dkroy16.71@gmail.com](mailto:dkroy16.71@gmail.com)

11) Dr. Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium,

C/o Andhra Cricket Association,

Through K K Srinivas Prasad, Project Management Consultant,

E-mail: [srinivas1029@gmail.com](mailto:srinivas1029@gmail.com)

12) Eden Gardens,

C/o the Cricket Association of Bengal,

Through Naresh Ojha, Honorary Secretary,

E-mail: [cab@bengacricket.com](mailto:cab@bengacricket.com)

[ojhal@me.com](mailto:ojhal@me.com)

13) VCA Stadium, Civil Lines,

C/o Vidarbha Cricket Association,

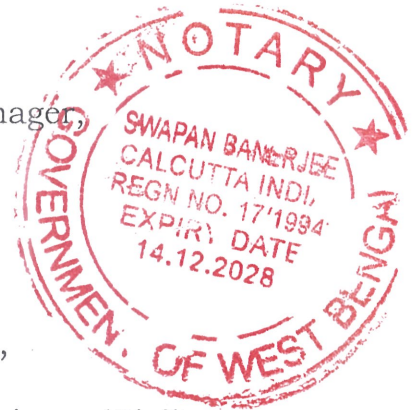
Through Paresh Douthkhani, General Manager,

E-mail: [admin@vca.co.in](mailto:admin@vca.co.in)

14) Arun Jaitley Stadium

C/o Delhi and District Cricket Association,

Through Ajay Kumar Chaurasia, Chief Engineer (Civil)



Email: [akc1967@gmail.com](mailto:akc1967@gmail.com)

15) MCA Cricket Stadium, Gahunje,

C/o. Maharashtra Cricket Association

Through Shri Manohar R. Bhaysar, Store and Purchase Manager

E-mail: [cricketmaharashtra@yahoo.com](mailto:cricketmaharashtra@yahoo.com)

16) Sawai Mansingh Stadium

C/o Rajasthan Cricket Association

Through Bhawanishankar Samota, Secretary, RCA

Email: [rca@cricketrajasthan.in](mailto:rca@cricketrajasthan.in)

17) Holkar Stadium

C/o Madhya Pradesh Cricket Association

Through Rohit D Pandit, CAO, MPCA,

Email: [cricket.operations@mpcaonline.com](mailto:cricket.operations@mpcaonline.com)

18) Dr. DY Patil Stadium,

C/o. Dr. D.Y. Patil Stadium

Through Shri SanjivDongre, Professor of Architecture,

Email: [sanjiv.dongre@dypatil.edu](mailto:sanjiv.dongre@dypatil.edu);

19) Brabourne Stadium Cricket,

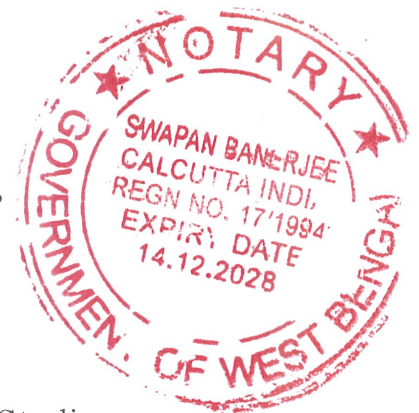
C/o. Club of India (Brabourn Stadium)

Through Shri Dushyant Patel Estate Manager,

Email: [estate@cciclub.in](mailto:estate@cciclub.in)

20) Wankhede Stadium

C/o. Mumbai Cricket Association, Wankhede Stadium



Through Shri Jaykrishna Pete Maintenance in –charge

Email: [jalkrishnapatie@yahoo.in](mailto:jalkrishnapatie@yahoo.in)

21) Green Park Stadium

C/o. Department of Sports Uttar Pradesh (UPCA)

Through Smt. Mudrika Pathak Dy. Director

Email: [dydirectorsports@gmail.com](mailto:dydirectorsports@gmail.com)

22) Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium

C/o Not Provided,

Through Pradeep Singh Liaising Officer,

Email: Not given

23) M A Chidambaram Stadium

C/o the Tamil Nadu Cricket Association

Through R.I Palani, Honorary Secretary,

Email: [office@tnca.in](mailto:office@tnca.in)

24) Rajiv Gandhi International Stadium

C/o Hyderabad Cricket Association

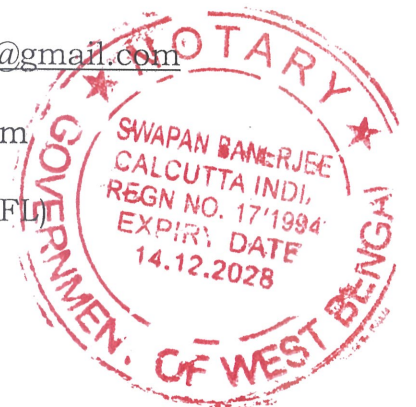
Through A. Srinivas Goud, Chandra Shekar, Srikanth Reddy Civil Engineer, Chief Curator, Estate Manager

Email: [srinivasankamgari@gmail.com](mailto:srinivasankamgari@gmail.com),

[chandu\\_cricket30@gmail.com](mailto:chandu_cricket30@gmail.com), [srikanth.oiadri@gmail.com](mailto:srikanth.oiadri@gmail.com)

25) Sports Hub International Cricket Stadium

C/o. Kariavattom Sports Facilities Limited (KSFL)



Through Ram Gopal, Manager

Email: [ram.varma@ilfsindia.com](mailto:ram.varma@ilfsindia.com)

26) Himachal Pradesh Cricket Association Stadium

C/o Himachal Pradesh Cricket Association

Through Mr. Avnish Parmar Secretary, HPCA

Email: [secretary@hpca.cricket](mailto:secretary@hpca.cricket)

27) Chaudhry Bansi Lal Cricket Stadium

C/o Haryana Cricket Association

Through Anuj Sharma General Manager (Admin and Operations)

Email: [hca@haryanacricket.com](mailto:hca@haryanacricket.com)

28) IS Bindra Cricket Stadium, PCA

C/o Punjab Cricket Association

Through Akshoy Biswal Manager Maintenance,

Email: [engrs.pcastadium@gmail.com](mailto:engrs.pcastadium@gmail.com)

29) Barabati Stadium

C/o Odisha Olympic Association

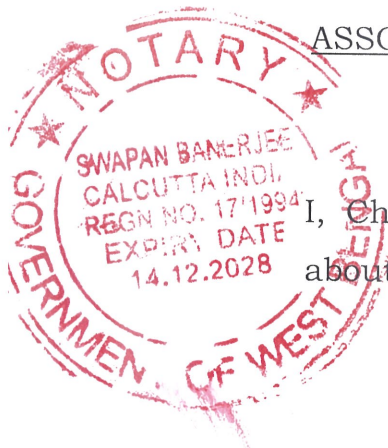
Through Subrat Kumar Behera CEO

Email: [ceo@odishacricket.in](mailto:ceo@odishacricket.in)

...ADDED RESPONDENT

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF CRICKET  
ASSOCIATION OF BENGAL [CAB], THE ADDED RESPONDENT NO.  
5/ THE RESPONDENT NO. 12.

I, Chinmaya Kumar Nayak, son of Shri Umakanta Nayak, aged about 45 years, by faith Hindu, by occupation Service, and working



for gain with the respondent at Dr. B.C. Roy Club House, Eden Gardens, P.S. - Maidan, Kolkata 700021, do hereby solemnly affirm and say as follows:

1. I am the CEO and authorized representative of the Respondent no. 12 abovenamed. I have been duly authorised by the Respondent no. 12 to swear and affirm the instant affidavit for and on its behalf. I am and have made myself fully aware of the facts and circumstances of the present case and as such I am duly competent to swear this affidavit for and on behalf of the Respondent no. 12.

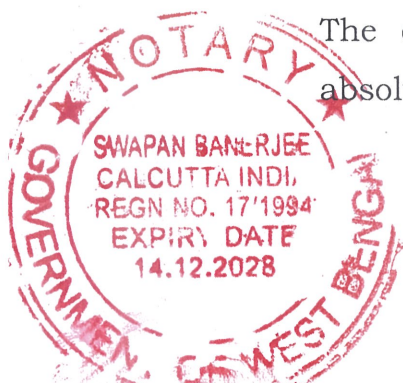
2. The instant execution application [EA No.41 of 2023] arises out of OA No. 94 of 2021.

3. In OA No. 94 of 2021 (MA No. 16 of 2023), issues relating to usage of ground water for maintenance of play grounds and ensuring that effective rain water harvesting and water storage/recharging systems are installed in all playgrounds to save ground water, were primarily under consideration.

4. In the instant proceeding, the following 5 (five) pleadings have been filed, till date, on behalf of CAB.

- a. A reply dated May 23, 2024
- b. A Supplementary reply dated November 21, 2024
- c. A Supplementary reply dated March 17, 2025
- d. A Supplementary reply dated July 15, 2025
- e. A Supplementary reply dated December 31, 2025

The contents of the said reply and supplementary replies are absolutely true and correct.

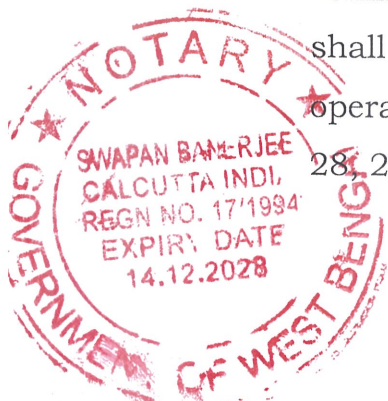


5. The instant supplementary affidavit is being filed by CAB to put on record certain subsequent developments that has occurred after filing of the aforesaid reply and the supplementary replies by CAB before this Hon'ble Tribunal. The present supplementary reply and the documents annexed hereto are imperative for the fair and just adjudication of the present proceeding. In such view of the matter, CAB prays for leave of this Hon'ble Tribunal to put on record the instant supplementary reply and the documents annexed hereto.

6. It has already been indicated in the previous pleadings filed by CAB that one M/s Dhal Engineering Pvt. Ltd has been selected as the EPC contractor for the work of survey, design, construction and installation including commissioning of 150 KLD Sewage Treatment Plant implementing MBBR technique and Rain Water Harvesting at Eden Gardens Stadium, Kolkata.

7. The primary civil construction and installation of the said STP have stood completed. The said contractor has issued a Work Program tentative date of Commissions thereof, Certificate dated April 3, 2026 certifying the fact of completion of the installation of the STP, a copy of which is annexed hereto and marked as Annexure "A".

8. Presently the electromechanical integration stage i.e. the positioning and alignment of the pumping systems and motor assemblies is ongoing. The contractor has ensured that the final commissioning of the 150 KLD STP implementing MBBR technique shall take place within the next 12 days and the same shall be operating successfully immediately thereafter tentatively by April 28, 2026.



9. The STP once fully operational, shall be entirely meeting the water requirement for the ground maintenance as also the water requirement for toilets at the Eden Gardens stadium. It is relevant to mention herein that on match days, the requirement of water for maintaining the ground as also the water requirement for toilets aggregately is to the tune of 150 KLD, while on non-match days, the said water requirement is to the tune of 70 KLD.

10. From the aforesaid, it is evident that so far as the water requirement for the maintenance of the ground at Eden Gardens stadium and the water requirement for toilets at the stadium are concerned, the same shall be met by the STP installed at the stadium.

11. The said M/s. Dhal Engineering Pvt. Ltd has also been entrusted with the work of installation of the Rain Water Harvesting (RWH) at the Eden Gardens Stadium, Kolkata.

The said contractor by a letter dated April 3, 2026 has communicated that work of the Rain Water Harvesting System at the Eden Gardens Stadium, Kolkata is presently underway for which survey, designing, drawing and vetting by IIT, Bhubaneswar have been 100% completed. They expect to reach the completion of installation and commissioning of the Rain Water Harvesting System tentatively by March 31, 2026.

A copy of the said letter dated April 3, 2026 issued by M/s. Dhal Engineering Pvt Ltd is annexed hereto and marked as Annexure "B".



12. It is humbly prayed that this Hon'ble Tribunal may be pleased to take the instant supplementary reply filed by CAB on record and consider the same while adjudicating the present proceeding.

13. That the statements made in paragraphs 1 to 11 of the foregoing affidavit are true to my knowledge and those made in paragraphs 12 thereof is my respectful submissions before this Hon'ble Tribunal.

*Chinmaya Kumar Nayak*  
Chief Executive Officer  
The Cricket Association of Bengal

**Added Respondent No.5/Respondent No.12**

PLACE:- KOLKATA

Through:-

DATE:-13.04.2026

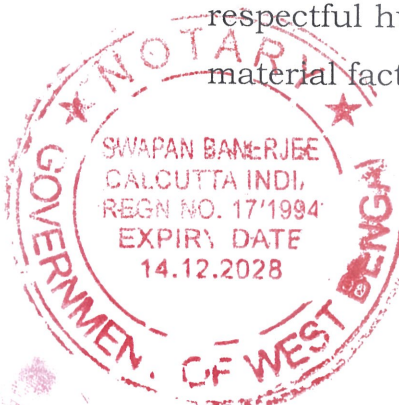
Identified by me

*Amitava Mitra*  
Amitava Mitra, Advocate  
Regn. No. WB/1887/1995

PRIYATA CHAKRABORTY,  
Advocate for Cricket Association of Bengal  
16/12, Semal Road, Shipra Suncity,  
Indirapuram, Gaziabad, U.P-201014.  
Email-priyatachakraborty1992@gmail.com  
Mob-8777346969.

**VERIFICATION**

I, Chinmaya Kumar Nayak, son of Umakanta Nayak, aged about 45 years, serving as CEO of CAB, do hereby verify that the statements made in paragraphs 1, 3 to 6 the foregoing Reply are true to my knowledge, those contained in paragraphs 2 and 7 are based on my information derived from the official records, which I verily believe to be true and those contained in paragraph 8 is my respectful humble submissions and that I have not suppressed any material facts before this Hon'ble Tribunal.



*Chinmaya Kumar Nayak*  
Chief Executive Officer  
The Cricket Association of Bengal  
**Added Respondent No.5/Respondent No.12**

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 41 OF 2023

(OLD M.A. NO. 16 OF 2023)

IN

O.A. NO. 94 OF 2021

**IN THE MATTER OF:**

HAIDER ALI,

...APPLICANT

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS/CONDEMNERS

**AFFIDAVIT**

I, Chinmaya Kumar Nayak, son of Umakanta Nayak, aged about 45 years, serving as CEO of CAB, the Added Respondent No. 5/the Respondent no. 12 at Kolkata do solemnly affirm and state as follows:

1. I am the CEO and authorized signatory of the CAB. I am and have made myself well and fully acquainted with the facts and circumstances of the instant case. I have been authorized by the CAB to make and affirm the instant affidavit for and on its behalf. As such, I am competent to affirm the instant affidavit for and on behalf of the CAB.
2. That I have read and understood the contents of the accompanying Application. I state that the facts stated in the Application are true and correct to my knowledge based on records. The legal submissions are based on advise received and believed by me to be correct.
3. That the annexures are true copies of their respective originals.

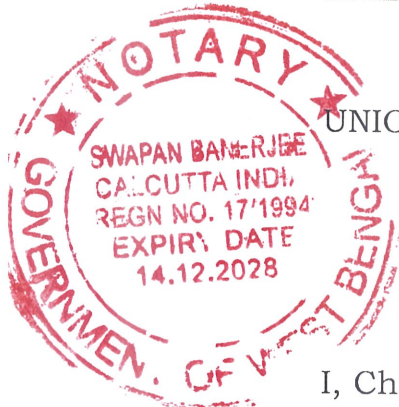
Identified by me

*Amitava Mitra*

Amitava Mitra, Advocate  
Regn. No. WB/1887/1995

*Chinmaya Kumar Nayak*  
Chief Executive Officer  
The Cricket Association of Bengal

DEPONENT



**VERIFICATION**

I, Chinmaya Kumar Nayak, the deponent above named, do hereby verify that the contents of my foregoing affidavit are true and correct, that no part of it is false or incorrect and that nothing material has been concealed therefrom.

Verified by me at Kolkata on this the 13<sup>th</sup> day of April, 2026.

Identified by me

*Amitava Mitra*  
Amitava Mitra, Advocate  
Regn. No. WB/1887/1995

*Chinmaya Kumar Nayak*  
Chief Executive Officer  
The Cricket Association of Bengal

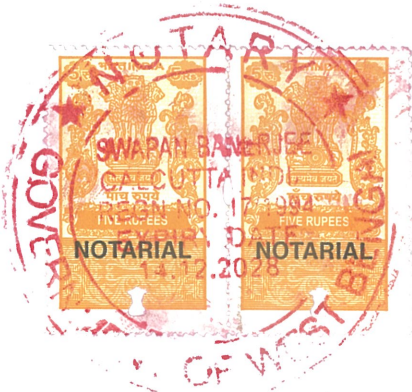
**DEPONENT**

**Solemnly affirmed and declared  
before me on identification**

*Swapan Banerjee*

S Banerjee, Notary Calcutta India  
Govt. of W B. Regn. No. 17/1994  
City Civil Court Bar Association  
(2nd Floor), Calcutta-700 001

**13 APR 2026**





# DHAL ENGINEERING PRIVATE LIMITED

Solutions in the field of Water & Waste Water Treatment in an Economic & Innovative Way

Ref: DEP/CAB-KOL/PROJ-STP&RWTP/25-26/01/0402/01

Date: April 03, 2026

To  
The Hony. Secretary  
The Cricket Association of Bengal  
Dr. B.C. Roy Club House,  
Eden Gardens, Kolkata – 700 021

**Subject:** Progress Update and Commissioning Schedule – 150 KLD MBBR STP

**References:**

Work Order Ref. No. 163(4)/13/22832/2025 dated March 27, 2025

Our Progress Update Ref. DEP/CAB-KOL/PROJ-STP&RWTP/25-26/26/0324 dated March 24, 2026

Dear Sir,

We are pleased to provide a status update on the execution stages and commissioning of the STP at the Eden Gardens, Kolkata:

- **Stage 1: Civil Structure** – 100% Completed.
- **Stage 2: Electromechanical Installation** – Currently in progress.
- **Stage 3: Trial Run & Commissioning** – Scheduled to follow immediately upon completion of the electromechanical phase.

We are targeting the formal commissioning of the STP tentatively by **April 28, 2026**.

We look forward to your continued support in ensuring a timely handover.

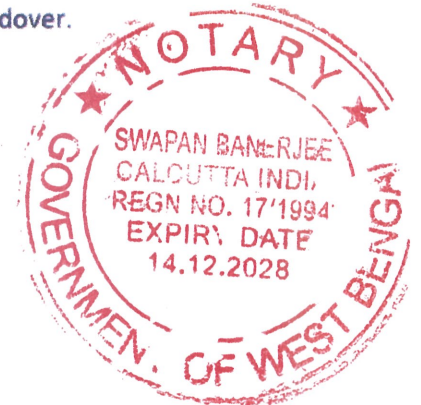
Regards

**Dhal Engineering Pvt. Ltd.**  
Manoranjan Dhal  
Managing Director  
**Managing Director**

Dhal Engineering Pvt. Ltd.

Mobile: 9330901701 | Email: info@dhalengineering.com

Address: Block G, 9A Naskarhat, Kolkata, West Bengal, 700 039



**Dhal Engineering Private Limited**  
CIN: U29190WB2021PTC248600  
GSTIN: 19AAICD8003D1ZV

**Mobile:** +91 98319 88766  
**Phone:** +91 033 2345 0232  
**Email:** info@dhalengineering.com  
**Website:** www.dhalengineering.com

**Registered Office Address:**  
Block G, 9A Naskarhat  
Kolkata, West Bengal, India  
Pin Code - 700 039

ANNEXURE - 1 B

12834



# DHAL ENGINEERING PRIVATE LIMITED

Solutions in the field of Water & Waste Water Treatment in an Economic & Innovative Way

Ref: DEP/CAB-KOL/PROJ-STP&RWTP/25-26/01/0402/02 Date:

April 03, 2026

To  
The Hony. Secretary  
The Cricket Association of Bengal  
Dr. B.C. Roy Club House,  
Eden Gardens, Kolkata – 700 021

**Subject:** Progress Update – Rain Water Harvesting System

**References:**

Work Order Ref. No. 163(4)/13/22832/2025 dated March 27, 2025

Our Progress Update Ref. DEP/CAB-KOL/PROJ-STP&RWTP/25-26/26/0324 dated March 24, 2026

Dear Sir,

We are updating you that work on the Rain Water Harvesting system at the Eden Garden, Kolkata is currently underway for which survey, designing, drawing and vetting by IIT Bhubaneswar have been 100% completed. We expect to reach completion and commissioning of the system tentatively by **May 31, 2026**.

We look forward to your continued support in ensuring a timely handover.

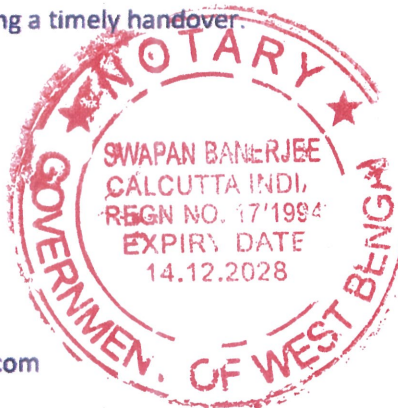
Regards

**Dhal Engineering Pvt. Ltd.**  
Manoranjan Dhal  
Managing Director  
*(Signature)*  
**Managing Director**

Dhal Engineering Pvt. Ltd.

Mobile: 9330901701 | Email: info@dhalengineering.com

Address: Block G, 9A Naskarhat, Kolkata, West Bengal, 700 039



**Dhal Engineering Private Limited**  
CIN: U29190WB2021PTC248600  
GSTIN: 19AAICD8003D1ZV

Mobile: +91 98319 88766  
Phone: +91 033 2345 0232  
Email: info@dhalengineering.com  
Website: www.dhalengineering.com

**Registered Office Address:**  
Block G, 9A Naskarhat  
Kolkata, West Bengal, India  
Pin Code - 700 039



16 Priyata Chakraborty &lt;priyatachakraborty1992@gmail.com&gt;

---

**Advance Copy Service of the Supplementary Reply Affidavit on Behalf of CAB  
The Added Respondent No.5 / The Respondent No. 12**

---

Priyata Chakraborty &lt;priyatachakraborty1992@gmail.com&gt;

14 April 2026 at 01:18

To: gigicgeorge.adv42@yahoo.in, sanobar ali Qureshi &lt;sanobaraliqureshi@gmail.com&gt;

Sir,

Re: **BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 41 of 2023

in

Original Application No. 94 of 2021

**Haider Ali****...Applicant****Vs****Union of India & Ors.****...Respondent(s)**

Please find attached the Supplementary Affidavit filed on behalf of the ;CAB' The Added Respondent No.5 / The Respondent No. 12 in the above mentioned Execution.

Please acknowledge this email as advance service.

Yours faithfully,

Priyata Chakraborty

AOR for Added Respondent No.5/Respondent No.12.

**Encl:-a/a.****Supplementary Affidavit of behalf of 'CAB'.pdf**

8259K